

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 4708 of 2009**

**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

**12/Dated: 24<sup>th</sup> June, 2020**

Heard learned counsel for the parties through V.C.

2. Learned counsel for the State has been granted time, by way of last chance.

3. Put up this case on 7<sup>th</sup> July, 2020 under the heading for "Final Disposal".

Amardeep/

**(Deepak Roshan, J.)**